

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4554
TO BE ANSWERED ON 19.07.2019

NIRBHAYA FUND

4554. SHRIMATI VANGA GEETHA VISWANATH:
SHRI MANICKAM TAGORE B.:
SHRI MARGANI BHARAT:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the funds allocated under Nirbhaya Scheme have not been optimally utilized and are lying unutilized by several State Governments and if so, the details of such States along with the funds allocated, sanctioned and utilized by States during the last five years and the current year, State/UT-wise including Andhra Pradesh and Telangana;
- (b) whether the Government has taken steps to urge State Governments for optimum utilization of funds provided under the scheme and if so, the details thereof;
- (c) whether the Government has taken steps to relax the norms/guidelines for payment of compensation to victims and their dependent families and if so, the details thereof and if not, the reasons therefor; and
- (d) if so, the number of such cases registered, compensation paid, under consideration and rejected during the last five years and the current year, State/ UT-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) & (b): The Nirbhaya Fund Framework provides for a non-lapsable corpus fund for safety and security of women to be administered by the Department of Economic Affairs (DEA) of the Ministry of Finance (MoF) of the Government of India. Further, it provides for an Empowered Committee (EC) of officers chaired by the Secretary, Ministry of Women & Child Development (MWCD) to appraise and recommend proposals to be funded under this framework. It also provides for the concerned Ministry/ Department to seek approval of the designated competent financial authority, as well as of the DEA for funding of such proposals under the Nirbhaya Framework. As per this framework, the MoF through DEA is the nodal Ministry for any accretion into and withdrawal from the corpus, and the MWCD is responsible to review and monitor the progress of sanctioned projects/ schemes in conjunction with the concerned Central Ministries/ Departments. Budget allocations against approved projects are made in the budget of the respective Ministries/ Departments through Demands or Supplementary Demands for Grants.

As such, in accordance with the Nirbhaya framework guidelines, the EC and the MWCD have been reviewing the progress of sanctioned projects/ schemes in conjunction with the concerned Central Ministries/ Departments with the aim to ensure proper and expeditious utilisation of Nirbhaya Fund for improving safety and security of women and the girl child. Further, as per this framework, monitoring and reporting mechanisms are mandated at State/ UT level as well as at the level of the concerned Central Ministries/ Departments. The projects appraised by the EC are at various stages of implementation having staggered gestation periods for completion of the projects.

The State/UT-wise details of fund allocation and utilization under Nirbhaya Fund during the last five years and the current year, as received from concerned implementing agencies is at Annexure.

- (c) & (d): Central Victim Compensation Fund (CVCF) has been funded under the Framework of Nirbhaya Fund to support States/ UTs for their Victim Compensation Scheme. The total cost of the project appraised by EC is Rs.200.00 Cr. The CVCF is a one-time grant of top-up funds to the States/UTs subsequent to the directions of Hon'ble Supreme Court. Funds were released to States/UTs in 2016-17. No further activity remains on part of the central government. Further, Hon'ble Supreme Court vide order dated 11.05.2018 had directed all States/UTs to modify their victim compensation scheme in terms of the scheme prepared by the National Legal Services Authority.

As 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India, the State Governments/ UTs are responsible for registration and investigation of crimes under the Code of Criminal Procedure, as well as grant of financial assistance/ compensation to victims. Details on number of victims and their dependent families who have been paid compensation are not maintained centrally.

Project wise details of funds allocated (funds released) to States / UTs for projects being taken under Nirbhaya Scheme

Ministry of Home Affairs

Project wise details of funds allocated (funds released) to States / UTs for projects being taken under Nirbhaya Scheme by Ministry of Home Affairs.

1. Emergency Response Support System (ERSS)**(inRs.lakh)**

Sl. No	State/UT	Allocation (funds released)					Utilization Certificate received
		2014-15	2015-16	2016-17	2017-18	2018-19	
1	ANDHRA PRADESH	0.00	0.00	980.50	0.00	0.00	667.12
2	ARUNACHAL PRADESH	0.00	0.00	539.32	0.00	0.00	204.03
3	ASSAM	0.00	0.00	793.93	0.00	0.00	0.00
4	BIHAR	0.00	0.00	1229.60	0.00	0.00	0.00
5	CHHATTISGARH	0.00	0.00	743.31	0.00	0.00	0.00
6	GOA	0.00	0.00	532.41	0.00	0.00	221.00
7	GUJARAT	0.00	0.00	1187.41	0.00	0.00	0.00
8	HARYANA	0.00	0.00	868.5	0.00	0.00	0.00
9	HIMACHAL PRADESH	0.00	0.00	471.83	0.00	0.00	128.24
10	JAMMU & KASHMIR	0.00	0.00	701.12	0.00	0.00	324.58
11	JHARKHAND	0.00	0.00	0.00	937.89	0.00	0.00
12	KARNATAKA	0.00	0.00	948.71	0.00	0.00	530.00
13	KERALA	0.00	0.00	733.27	0.00	0.00	337.00
14	MADHYA PRADESH	0.00	0.00	0.00	1418.71	0.00	0.00
15	MAHARASHTRA	0.00	0.00	0.00	1284.66	0.00	0.00
16	MANIPUR	0.00	0.00	446.53	0.00	0.00	0.00
17	MEGHALAYA	0.00	0.00	463.39	0.00	0.00	0.00
18	MIZORAM	0.00	0.00	438.09	0.00	0.00	389.00
19	NAGALAND	0.00	0.00	487.86	0.00	0.00	209.84
20	ODISHA	0.00	0.00	948.71	0.00	0.00	0.00
21	PUNJAB	0.00	0.00	928.48	0.00	0.00	300.00
22	RAJASTHAN	0.00	0.00	1013.03	0.00	0.00	1011.00
23	SIKKIM	0.00	0.00	0.00	428.33	0.00	0.00
24	TELENGANA	0.00	0.00	957.15	0.00	0.00	25.00
25	TAMIL NADU	0.00	0.00	965.58	0.00	0.00	600.00
26	TRIPURA	0.00	0.00	438.09	0.00	0.00	0.00
27	UTTAR PRADESH	0.00	0.00	0.00	0.00	1200.00	0.00
28	UTTARAKHAND	0.00	0.00	662.29	0.00	0.00	407.87
29	WEST BENGAL	0.00	0.00	878.05	0.00	0.00	0.00
30	A & N ISLANDS	0.00	0.00	314.58	0.00	0.00	147.05
31	CHANDIGARH	0.00	0.00	401.52	0.00	0.00	198.49
32	D & N HAVELI	0.00	0.00	0.00	250.00	0.00	158.00
33	DAMAN & DIU	0.00	0.00	0.00	250.00	0.00	0.00
34	DELHI (UT)	0.00	0.00	2400.00	0.00	0.00	0.00
35	LAKSHADWEEP	0.00	0.00	0.00	0.00	296.71	0.00
36	PUDUCHERRY	0.00	0.00	323.41	0.00	0.00	98.16

2. Safe City projects in 8 cities**(inRs.lakh)**

Sl. No	State/UT	Allocation (funds released)				
		2014-15	2015-16	2016-17	2017-18	2018-19
1	GUJARAT	0.00	0.00	0.00	0.00	5155.00
2	KARNATAKA	0.00	0.00	0.00	0.00	16726.00
3	MAHARASHTRA	0.00	0.00	0.00	0.00	8747.00
4	TELENGANA	0.00	0.00	0.00	0.00	8314.00
5	TAMIL NADU	0.00	0.00	0.00	0.00	16937.00
6	UTTAR PRADESH	0.00	0.00	0.00	0.00	6289.00
7	WEST BENGAL	0.00	0.00	0.00	0.00	4757.00
8	DELHI (UT)	0.00	0.00	0.00	0.00	6467.00

Utilization Certificate is not due.

3. Strengthening State Forensic Science Laboratories in 13 States/UT**(inRs. lakh)**

Sl. No.	State/UT	Allocation (funds released)				
		2014-15	2015-16	2016-17	2017-18	2018-19
1.	HIMACHAL PRADESH	0.00	0.00	0.00	0.00	359.00
2.	JAMMU & KASHMIR	0.00	0.00	0.00	0.00	173.50
3.	MADHYA PRADESH	0.00	0.00	0.00	0.00	433.00
4.	MAHARASHTRA	0.00	0.00	0.00	0.00	2685.00
5.	MANIPUR	0.00	0.00	0.00	0.00	235.50
6.	MIZORAM	0.00	0.00	0.00	0.00	209.50
7.	PUNJAB	0.00	0.00	0.00	0.00	399.00
8.	RAJASTHAN	0.00	0.00	0.00	0.00	314.00
9.	TAMIL NADU	0.00	0.00	0.00	0.00	244.00
10.	TRIPURA	0.00	0.00	0.00	0.00	50.00
11.	UTTAR PRADESH	0.00	0.00	0.00	0.00	775.00
12.	WEST BENGAL	0.00	0.00	0.00	0.00	239.00
13.	DELHI (UT)	0.00	0.00	0.00	0.00	330.00

Utilization Certificate is not due.

4. Central Victim Compensation Fund (CVCF)

Sl. No.	State/UT	Allocation (funds released)					(inRs. Lakh)
		2014-15	2015-16	2016-17	2017-18	2018-19	Utilization Certificate received
1	ANDHRA PRADESH	0.00	0.00	662.00	0.00	0.00	146.89
2	ARUNACHAL PRADESH	0.00	0.00	33.00	0.00	0.00	0.00
3	ASSAM	0.00	0.00	860.00	0.00	0.00	305.06
4	BIHAR	0.00	0.00	722.00	0.00	0.00	697.00
5	CHHATTISGARH	0.00	0.00	685.00	0.00	0.00	0.00
6	GOA	0.00	0.00	50.00	0.00	0.00	0.00
7	GUJARAT	0.00	0.00	390.00	0.00	0.00	118.50
8	HARYANA	0.00	0.00	550.00	0.00	0.00	375.00
9	HIMACHAL PRADESH	0.00	0.00	120.00	0.00	0.00	16.30
10	JAMMU & KASHMIR	0.00	0.00	170.00	0.00	0.00	0.00
11	JHARKHAND	0.00	0.00	450.00	0.00	0.00	405.33
12	KARNATAKA	0.00	0.00	995.00	0.00	0.00	550.00
13	KERALA	0.00	0.00	760.00	0.00	0.00	0.00
14	MADHYA PRADESH	0.00	0.00	2180.00	0.00	0.00	483.50
15	MAHARASHTRA	0.00	0.00	1765.00	0.00	0.00	0.00
16	MANIPUR	0.00	0.00	34.00	0.00	0.00	0.00
17	MEGHALAYA	0.00	0.00	50.00	0.00	0.00	0.00
18	MIZORAM	0.00	0.00	48.00	0.00	0.00	43.68
19	NAGALAND	0.00	0.00	10.00	0.00	0.00	0.00
20	ODISHA	0.00	0.00	1060.00	0.00	0.00	0.00
21	PUNJAB	0.00	0.00	410.00	0.00	0.00	0.00
22	RAJASTHAN	0.00	0.00	1545.00	0.00	0.00	0.00
23	SIKKIM	0.00	0.00	23.00	0.00	0.00	0.00
24	TELENGANA	0.00	0.00	590.00	0.00	0.00	0.00
25	TAMIL NADU	0.00	0.00	565.00	0.00	0.00	0.00
26	TRIPURA	0.00	0.00	115.00	0.00	0.00	0.00
27	UTTAR PRADESH	0.00	0.00	2810.00	0.00	0.00	0.00
28	UTTARAKHAND	0.00	0.00	125.00	0.00	0.00	124.54
29	WEST BENGAL	0.00	0.00	1265.00	0.00	0.00	20.00
30	A & N ISLANDS	0.00	0.00	15.00	0.00	0.00	0.00
31	CHANDIGARH	0.00	0.00	23.00	0.00	0.00	62.34
32	D & N HAVELI	0.00	0.00	10.00	0.00	0.00	0.00
33	DAMAN & DIU	0.00	0.00	10.00	0.00	0.00	0.00
34	DELHI (UT)	0.00	0.00	880.00	0.00	0.00	30.00
35	LAKSHADWEEP	0.00	0.00	10.00	0.00	0.00	0.00
36	PUDUCHERRY	0.00	0.00	10.00	0.00	0.00	6.00

Note: The CVCF has been released as one-time grant to States/UTs to support and supplement the Victim Compensation schemes in respective States/UTs. Expenditure from this fund is allowed to States/UTs only after consuming non-budgetary resource with them.

5. Projects by Delhi Police

- (a) Providing facility of social workers / counselors at the District and Sub-Divisional Police Station level in Delhi.
- (b) New building with women centric facilities for Special Unit for Women and Children (SPUWAC) and Special Unit for North-East Region (SPUNER) at Nanakpura, Delhi.
- (c) Various other activities under Delhi Police "Safety of Women Scheme".

(inRs. Lakh)

Sl. No.	State/UT	Allocation					Expenditure
		2014-15	2015-16	2016-17	2017-18	2018-19	
1	Delhi	300.00	340.00	340.00	2890.00	1975.00	2061.00

The details of budget in respect of Scheme for Women Safety funded under 'Nirbhaya Fund' relating to Delhi Police are as under:

(Rs. in Crore)

2017-18			2018-19			2019-20 (upto 30.6.2019)		
Budget allocation	Exp.	Un-utilized funds	Budget allocation	Exp.	Un-utilized funds	Budget allocation	Exp.	Balance funds
28.90	6.72	22.18	19.75	6.27	13.48	11.09	0.43*	10.15

*Bills for Rs.51 lakh are under process.

6. Cyber Crime Prevention against Women & Children (CCPWC)

(inRs. Lakh)

Sl. No.	State/UT	Allocation (funds released)						Utilization Certificate received
		2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	
1	ANDHRA PRADESH	0.00	0.00	0.00	442.50	0.00	0.00	0.00
2	ARUNACHAL PRADESH	0.00	0.00	0.00	164.55	0.00	0.00	0.00
3	ASSAM	0.00	0.00	0.00	418.70	0.00	0.00	0.00
4	BIHAR	0.00	0.00	0.00	247.00	0.00	60.30	0.00
5	CHHATTISGARH	0.00	0.00	0.00	259.10	0.00	0.00	0.00
6	GOA	0.00	0.00	0.00	162.60	0.00	0.00	0.00
7	GUJARAT	0.00	0.00	0.00	271.90	0.00	0.00	0.00
8	HARYANA	0.00	0.00	0.00	253.37	0.00	0.00	0.00
9	HIMACHAL PRADESH	0.00	0.00	0.00	165.00	0.00	3.55	0.00
10	JAMMU & KASHMIR	0.00	0.00	0.00	169.80	0.00	0.00	0.00
11	JHARKHAND	0.00	0.00	0.00	181.92	0.00	0.00	0.00
12	KARNATAKA	0.00	0.00	0.00	446.10	0.00	0.00	0.00
13	KERALA	0.00	0.00	0.00	435.00	0.00	0.00	0.00
14	MADHYA PRADESH	0.00	0.00	0.00	285.25	0.00	0.00	0.00
15	MAHARASHTRA	0.00	0.00	0.00	458.40	0.00	0.00	0.00
16	MANIPUR	0.00	0.00	0.00	162.75	0.00	0.00	0.00
17	MEGHALAYA	0.00	0.00	0.00	162.00	0.00	0.00	0.00
18	MIZORAM	0.00	0.00	0.00	162.00	0.00	0.00	0.00
19	NAGALAND	0.00	0.00	0.00	162.75	0.00	0.00	0.00
20	ODISHA	0.00	0.00	0.00	261.82	0.00	0.00	0.00
21	PUNJAB	0.00	0.00	0.00	254.52	0.00	0.00	0.00
22	RAJASTHAN	0.00	0.00	0.00	441.07	0.00	0.00	0.00
23	SIKKIM	0.00	0.00	0.00	162.00	0.00	0.00	0.00
24	TELENGANA	0.00	0.00	0.00	433.95	0.00	0.00	0.00
25	TAMIL NADU	0.00	0.00	0.00	299.50	0.00	0.00	0.00
26	TRIPURA	0.00	0.00	0.00	163.50	0.00	0.00	0.00
27	UTTAR PRADESH	0.00	0.00	0.00	470.85	0.00	0.00	0.00
28	UTTARAKHAND	0.00	0.00	0.00	165.98	0.00	0.00	0.00
29	WEST BENGAL	0.00	0.00	0.00	431.75	0.00	0.00	0.00
30	A & N ISLANDS	0.00	0.00	0.00	0.00	0.00	161.75	0.00
31	CHANDIGARH	0.00	0.00	0.00	0.00	0.00	160.75	0.00
32	D & N HAVELI	0.00	0.00	0.00	160.00	0.00	0.00	0.00
33	DAMAN & DIU	0.00	0.00	0.00	160.00	0.00	0.00	0.00
34	DELHI (UT)	0.00	0.00	0.00	251.12	0.00	0.00	0.00
35	LAKSHADWEEP	0.00	0.00	0.00	12.00	0.00	148.00	0.00
36	PUDUCHERRY	0.00	0.00	0.00	162.75	0.00	0.00	0.00

Ministry of Women and Child Development

1. One Stop Centre Scheme

							(Rs. in lakh)
Sl. No.	States/UTs	2015-16	2016-17	2017-18	2018-19	2019-20	Utilisation
1	Andaman & Nicobar Islands	13.19	--	31.21	36.88	15.00	44.4
2	Andhra Pradesh	13.19	268.97	330.14	390.63	165.05	612.3
3	Arunachal Pradesh	13.19	28.41	53.20	782.02	105.03	94.8
4	Assam	38.84	75.65	--	786.95	300.09	200.11
5	Bihar	13.19	198.90	--	308.32	390.12	0
6	Chandigarh	13.19	--	--	9.31	15.00	13.19
7	Chhattisgarh	48.30	734.27	167.04	662.44	405.12	905.94
8	Dadra Nagar Haveli	43.37	--	43.41	0.50	0	0
9	Daman & Diu	45.88	--	0.00	0	0	1
10	Goa	45.88	19.41	10.85	4.92	15.00	19.04
11	Gujarat	45.88	38.82	127.15	562.70	150.05	46.95
12	Haryana	36.41	116.48	38.30	479.61	270.08	159.29
13	Himachal Pradesh	37.68	--	15.00	101.19	15.00	52.69
14	Jammu & Kashmir	45.88	95.65	87.52	150.20	0	0
15	Jharkhand	10.26	56.82	18.47	704.37	285.09	67.09
16	Karnataka	45.88	85.24	62.74	594.44	300.09	43.34
17	Kerala	45.08	113.65	11.80	283.32	15.00	41
18	Madhya Pradesh	45.88	773.04	131.27	1123.91	630.19	950.19
19	Maharashtra	45.88	213.55	437.69	389.29	360.11	0
20	Manipur	12.89	--	--	357.22	0	0
21	Meghalaya	13.19	28.41	7.75	186.40	150.05	41.6
22	Mizoram	37.68	--	61.41	272.65	15.00	99.1
23	Nagaland	45.88	55.41	80.41	454.87	30.09	193.39
24	Odisha	10.28	15.00	120.33	774.60	78.70	145.61
25	Puducherry	37.00	--	19.41	47.67	0	0
26	Punjab	43.82	97.07	335.87	526.33	135.04	27.43
27	Rajasthan	12.12	346.24	28.96	308.60	285.09	353.35
28	Sikkim	45.88	--	30.17	39.23	0	76.59
29	Tamil Nadu	45.88	--	38.83	1139.95	447.98	45.88
30	Telangana	45.88	155.31	301.72	589.49	120.04	116.31
31	Tripura	45.88	--	--	269.01	60.02	45.88
32	Uttar Pradesh	45.88	454.63	266.22	2228.30	1020.31	380.29
33	Uttarakhand	13.19	58.24	138.86	272.25	60.02	210.29

2. Universalisation of Women Helpline

(Rupees in Lakh)

S. No	States/UTs	Year					Utilisation
		2015-16	2016-17	2017-18	2018-19	2019-20	
1	Andaman & Nicobar	17.00	0	0	50.95	34.08	0.13
2	Andhra Pradesh	51.58	0	0	60.60	34.08	106.5
3	Arunachal Pradesh	49.70	0	59.50	81.36	34.08	169.2
4	Assam	34.54	0	0	16.12	22.72	16.58
5	Bihar	62.70	0	38.07	54.94	46.50	133.1
6	Chandigarh	17.00	0	89.15	58.93	34.08	188.4
7	Chhattisgarh	51.58	37.91	63.64	85.35	34.08	166.5
8	Dadra & Nagar Haveli	0	0	0	0	0	0
9	Daman & Diu	17.00	0	34.08	0	34.08	3.64
10	Goa	27.90	0	0	0	0	0
11	Gujarat	62.70	0	178.80	89.40	46.50	270.2
12	Haryana	51.58	0	0	0	0	0
13	Himachal Pradesh	49.70	0	0	0	0	0
14	Jammu & Kashmir	51.58	0	0	33.82	34.08	51.33
15	Jharkhand	34.54	0	0	0	0	0
16	Karnataka	62.70	0	0	0	0	0
17	Kerala	51.58	0	21.64	67.65	34.08	72.71
18	Lakshdweep	0	0	0	0	0	0
19	Madhya Pradesh	62.70	0	0	0	0	0
20	Maharashtra	62.70	0	0	0	0	0
21	Manipur	49.70	0	0	0	0	0
22	Meghalaya	49.70	0	0	32.70	34.08	49.7
23	Mizoram	51.08	0	85.20	85.20	34.08	187.5
24	Nagaland	49.70	29.11	76.33	68.16	34.08	177.2
25	NCT of Delhi	49.78	0	0	0	0	0
26	Odisha	28.86	0	30.16	98.65	34.08	140.6
27	Puducherry	0	0	0	51.08	0	0
28	Punjab	28.86	0	0	27.19	34.08	21.97
29	Rajasthan	62.70	0	0	0		0
30	Sikkim	47.25	0	0	33.81	34.08	46.99
31	Tamil Nadu	62.70	0	0	46.50	46.50	62.7
32	Telangana	28.86	0	0	0	0	0
33	Tripura	49.70	0	0	0	0	0
34	Uttar Pradesh	62.70	0	40.11	88.54	46.50	0
35	Uttarakhand	43.10	0	46.79	57.61	34.08	75.51
36	West Bengal	62.70	0	0	0	0	0

3. Mahila Police Volunteer

(Rupees in lakh)

Sl. No.	States/UTs	2016-17	2017-18	2018-19	2019-20	Utilisation
1	Andhra Pradesh	75.82	0	445.57	0	75.82
2	Chhattisgarh	0	715.55	0	0	0
3	Gujarat	0	76.20	0	0	7.64
4	Haryana	129.19	0	0	0	88.45
5	Karnataka	0	56.13	0	0	0
6	Madhya Pradesh	0	30.18	0	0	0
7	Mizoram	0	35.85	0	0	0
8	Jharkhand	0	0	2.64	0	0

4. Other States/UTs projects sponsored by Ministry of Women & Child Development

(inRs.lakh)

Sl. No.	State/UT	Funds released					Utilization
		2014-15	2015-16	2016-17	2017-18	2018-19	
1	MADHYA PRADESH	0.00	0.00	0.00	104.70	0.00	0.00
2	NAGALAND	0.00	0.00	0.00	255.60	0.00	0.00
3	RAJASTHAN	0.00	0.00	23.04	253.44	194.49	108.89
4	UTTARAKHAND	0.00	0.00	0.00	32.40	0.00	0.00
